

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021**

Name of the Company: Madhya Gujarat Vij Company Ltd  
V/s  
CMA George Samuel IRP For Jason  
Dekor Pvt Ltd & Anr

Section 60(5) IBC, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

**ORDER**

**(through video conferencing/physical)**

Proxy on behalf of Mr. Anal Shah, Advocate for the Applicant appeared. Mr. Vishal Raval, Advocate appeared on behalf of Respondent.

On the request of the Applicant, the matter is adjourned.

List the matter on 01.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 31st day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**